

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/662/2021**

This the 15th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Saiqa Chowdhary, Age: 34 years, D/o: Mohd. Farooq Chowdhary, R/o Powhalgah, Tehsil Rajouri, District Rajouri.
2. Saika Choudhary, Age: 31 years, D/o Nazir Hussain Choudhary, R/o Dhanoor Dhindin, Tehsil Rajouri, District Rajouri.
3. Nisha Kundal, Age: 32 years, D/o Prem Nath, R/o Chak Baglan, Tehsil Samba, District Samba
4. Manzoor Hussain Naik, Age: 35 years, S/o Ab. Aziz Naik, R/o Kewal, Tehsil Budhal, District Rajouri.
5. Shanaz Akhter, Age: 33 years, D/o Mohd Azam, R/o Khablaw, Tehsil Thanna Mandi, District Rajouri.
6. Sandeep Kumar, Age 36 years, S/o Ram Chand, R/o Village Amali, Tehsil Samba. District Jammu
7. Bachan Kumar, Age: 40 years, S/o Bansi Lal, R/o Sangwali, Tehsil Hiranagar, District Kathua.
8. Basharat Ahmad Khan, Age: S/o Khursheed Ahmad Khan, R/o Post Office, Shahpor Tehsil Poonch, District Poonch, Jammu.
9. Shabir Hussain, Age:- S/o bashir Hussain, R/o Nadin Rakiban, Tehsil Darhal, District Rajouri.

.....Applicants

(Advocate:- Mr. Faisil Javid)

**Versus**

1. Union Territory of J&K through Chief Secretary, Jammu and Kashmir Government, Civil Secretariat, Jammu/Srinagar, Room No. 2/7 2<sup>nd</sup> Floor, Main Building, Civil Secretariat, Jammu-180001.
2. Service Selection Board, through its Secretary, Zum Zum Building, Kashmir, Srinagar-181121.
3. Chairman, J&K Service Selection Board through its Secretary Zum Zum Building, Kashmir, Srinagar-181121.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**



The instant O.A. has been filed seeking a direction upon the respondents to conclude the selection process for the post of Accounts Assistant in State Cadre in accordance with advertisement notice issued on 2010.

2. Learned counsel for the applicants submits that the O.A. can be disposed by directing the respondents to complete the selection process for the post of Accounts Assistant in State Cadre in accordance with advertisement notice issued in 2010.
3. We have heard Mr. Faisal Javid, learned counsel for the applicants and Mr. Amit Gupta, learned A.A.G. for the respondents and perused the records.
4. The O.A. is disposed of with direction to the respondents to complete the selection process for the post of Accounts Assistant in State Cadre in accordance with advertisement notice issued in 2010 (Annexure No. I to the O.A.), provided no stay order has been passed by any court staying the selection process.
5. It is made clear that we have not entered into the merits of the case.
6. There shall be no order as to cost.

**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**